



SL. No.8

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

COURT HALL NO: II

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ – HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI- HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.10.2025 at 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1625/2025, IA (IBC)/1615/2025, IA (IBC)/287/2025, IA (IBC)/739/2025, IA (IBC)/740/2025, IA (IBC)/982/2025, IA (IBC)/986/2025, IA (IBC)/636/2025 and IA (IBC)/644/2025 in CP (IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1625/2025

Present: Mr. Nirav Shah and Mr. Alay Razvi, Ld. Liquidator/Applicant.

This application has been moved to replace the existing liquidator Mr. Sutanu Sinha with Mr. Purusottam Behera, Liquidator. This proposal has been approved by the SCC. Hence, Mr. Purusottam Behera is appointed as liquidator in place of Mr. Sutanu Sinha. Accordingly, this application is disposed of.

IA (IBC)/1615/2025

Present: Ms. Nikhita Guduru, Ld. Counsel for the Applicant.

Mr. Nirav Shah and Mr. Alay Razvi, Ld. Liquidator/Respondent.

Issue notice to the Respondents by registered/speed post and through e-mail. For filing proof of service, **matter is adjourned to 10.12.2025.**

IA (IBC)/287/2025

Present: None appeared for the Applicant.

Mr. Nirav Shah and Mr. Alay Razvi, Ld. Liquidator/Respondent.

In view of the change of Liquidator, **matter is adjourned to 10.12.2025.**

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IA (IBC)/739/2025 and IA (IBC)/740/2025

Present: Mr. M. Maharshi Viswaraj, Ld. Counsel for the Applicant.
Mr. Nirav Shah and Mr. Alay Razvi, Ld. Liquidator/Respondent.

In view of the change of Liquidator, **matter is adjourned to 10.12.2025.**

IA (IBC)/982/2025

Present: Ms. Nikhita Guduru, Ld. Counsel for the Applicant.
Mr. Nirav Shah and Mr. Alay Razvi, Ld. Liquidator/Respondent.

In view of the change of Liquidator, **matter is adjourned to 10.12.2025.**

IA(IBC)/986/2025

Present: Ms. Vala Srihitha, Ld. Counsel for the Applicant.
Mr. Nirav Shah and Mr. Alay Razvi, Ld. Liquidator/Respondent.

In view of the change of Liquidator, **matter is adjourned to 10.12.2025.**

IA (IBC)/636/2025

Present: Ms. Vala Srihitha, Ld. Counsel for the Applicant.
Mr. Nirav Shah and Mr. Alay Razvi, Ld. Liquidator/Respondent.

In view of the change of Liquidator, **matter is adjourned to 10.12.2025.**

IA(IBC)/644/2025

Present: Ms. Vala Srihitha, Ld. Counsel for the Applicant.
Mr. Nirav Shah and Mr. Alay Razvi, Ld. Liquidator/Respondent.

In view of the change of Liquidator, **matter is adjourned to 10.12.2025.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)